

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14943/2004

(From the judgement and order dated 12/11/2003 in FMA No. 2885/2002 of The HIGH COURT OF CALCUTTA)

MANJURI BERA

Petitioner(s)

VERSUS

ORIENTAL INSURANCE CO. LTD. & ANR.

Respondent(s)

(With office report )

(For final disposal)

Date: 13/10/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s) Mr. Kishnu Banik, Adv.

Mrs Sarla Chandra,Adv.

For Respondent(s) Mr. Baldev Krishan, Adv.

Mr. S.L.Gupta, Adv.

Mr. Goodwill Indeevar,Adv.

UPON hearing counsel the Court made the following

O R D E R

Heard.

Considering the importance of the issue involved, we request Mr. Ratnaker,

learned senior counsel and Mr, Jayant Bhushan, learned senior counsel to assist

us in

this matter.

Call after four weeks.

(Shashi Sareen)

Court Master

(Vijay Aggarwal)

Court Master